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The High Court of Kerala

Kochi- 682 031
Dated-4.7.2019

Proceedings

High Court establishment- filling up the vacancy of Head Translator- orders issued.

Read:- 1. Rules 17 and 21 of the Kerala High Court Service Rules, 2007.
2.High Court proceedings No.A5-91535/2017 dated 12.6.2019

Order No. A5-26698/2019

Smt.Anu T.S. (PEN 627700) Translator(Higher Grade), High Court in the scale of pay of Rs.30700-65400 with a compensatory allowance of Rs.300/- per month is promoted as Head Translator, High Court in the scale of pay of Rs.36600-79200 on temporary basis, forthwith vice Smt.Nidhi Thyagarajan, Head Translator, High Court promoted as Section Officer/Court Officer on temporary basis as per the High Court proceedings read above.

Smt.Anu T.S., will take charge as Head Translator, High Court from Sri.Sasidharan Moorian, Section Officer(H.G)/Court Officer(H.G), High Court.

(By Order)


K.Haripal
Registrar General

To

The person concerned.
The Accountant General (A&E) Kerala, Thiruvananthapuram(2 copies)
The Joint Registrars High Court
The Deputy Registrar concerned, High Court
The Protocol Officer, High Court
The Public Relations Officer, High Court
The Finance Officer, High Court
The Private Secretary to the Chief Justice, High Court
The Assistant Registrar concerned and Chief Librarian, High Court
The Court Officer to the Chief Justice, High Court.
The Confidential Assistants to the Registrars and
Additional Registrar(General Administration), High Court
The G (Accounts- I, II & III) Sections, High Court.
The I.T. Section, High Court (**For publishing in the High Court Website**)
The A1, A3, A4, A6, A7 and A8 Seats, High Court.
The Administrative Records Section, High Court
The File/Stock File.